Written Answers to

(e) whether the State Governments of Jharkhand, Chhattisgarh and Orissa have signed large number of MOU's with entrepreneurs for setting up of steel plants in the States in last two years and none has materialized on the ground of non-availability of raw material namely iron ore blocks; and

(f) if so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL (DR. AKHILESH DAS): (a) and (b) No, Sir. The Five Year Plans did not lay down any target of steel production.

(c) and (d) In 2006, the crude steel production of China and India was 423 MT and 49 MT respectively. A rapid growth in infrastructure development and indigenous capacity for production supported by strong and sustained growth in demand of steel, sustained GDP growth rate, availability of iron ore resource base, a very good reserve of low ash metallurgical coal and cheap capital funds provided by the State-owned banking sector has led the steel production in China to rise phenomenally. On the other hand, moderate growth in GDP, low investment rate, slow demand and restricted availability of cheap credit led Indian steel industry to lag behind the Chinese steel industry in spite of having resource base of iron ore and coal.

(e) and (f) State Governments of Jharkhand, Chhattisgarh and Orissa have signed a large number of MOUs with entrepreneurs for setting up of steel plants in the State in the last two years. The projects are at different stages of progress.

## Steel plants in Orissa

2091. SHRI BHAGIRATHI MAJHI: Will the Minister of STEEL be pleased to state:

(a) whether his Ministry has permitted any Indian or foreign company to put the steel plants in the Mayurbhanj district of Orissa, where there is not a single industry;

(b) if so, the details thereof; and

(c) if not, whether his Ministry would find the possibility and plan' to make any departmental survey for these kinds of proposals which are supporting the economically backward people of the district?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL(DR. AKHILESH DAS): (a) According to the new Industrial Policy announced in July, 1991, steel industry has been delicensed and removed from the list of industries reserved for the Public Sector subject to certain locational restrictions. Therefore, no permission is required for setting up steel plants and the entrepreneurs are free to set up the projects anywhere in the country based on their commercial judgement.

Regarding foreign companies, as per the Government's Policy, Foreign Direct Investment (FDI) upto 100% is permitted in the steel sector under the automatic route where no prior approval is required.

(b) Does not arise.

(c) No proposal has so far been received from any Indian or foreign company/individual for setting up of steel plant in Mayurbhanj District of Orissa.